

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.09.2019

NOTICE

Take notice that the following matters listed on 13.09.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	Sanjay Shorey-MCA Ashish Mukhi
2.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	Rhea Verma	
3.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
4.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI & Anr. With	AnubhavMardikar	Ankit Jam
5.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. & Anr. Vs. Competition Commission of India & Anr. With	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
6.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherjee (R-2)
7.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI & Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
8.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI & Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)
9.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India & Anr. With	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)

10.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee(R-2)
11.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
12.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. With	Johnson Subba	Uddyam Mukherjee (R-2)
13.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	Arjun Krishnan (R-1), Ankit Jain(R2)
14.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commisison of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

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By Order

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Registrar